

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT) (Insolvency)NO.553/2019

In the matter of:

IDBI Bank

Appellant

Vs

Mamta Binani & Ors

Respondent

Mr Abhinav Vasisht, Sr. Advocate, Ms Ria Kohli, Ms Nishtha Chaturvedi, Ms Akshita Sachdeva, Advocates for appellant.

Mr. PBA Srinivasan, Sr. Advocate, Mr Amit Kr Mishra, Mr Akshat Hansaria, Mr Tushar Bhatnagar, Mr. Avinash Mohapatra, Advocates for Respondent.

Ms Mamta Binani, R1, Mr. Rishav Banerjee, Mr. Abhijeet Sinha, Advocates for R1.

Ms Manasi Chatpalliwar, Ms Sreenita Ghosh Dastidar, Mr. Rishav Banerjee, Advocates for Respondent.

Mr. Abhimanyu, Bhandari, Ms Nattasha Garg, Advocates for R2.

With

COMPANY APPEAL (AT)(INSOLVENCY) NO.982/2019

In the matter of:

Deccan Chronicle Marketeers & Ors.

Appellant

Vs

Deccan Chronicle Holdings & Anr

Respondent

Mr Udaya Holla, Sr Advocate and Ms Krutika Raghavan, Advocates for appellant.

Mr Abhinav Vasisht, Sr. Advocate, Ms Ria Kohli, Ms Nishtha Chaturvedi, Ms Akshita Sachdeva, Advocates for Respondent.

Mr. PBA Srinivasan, Sr. Advocate, Mr Amit Kr Mishra, Mr Akshat Hansaria, Mr Tushar Bhatnagar, Mr. Avinash Mohapatra, Advocates for Respondent.

Ms Mamta Binani, R1, Mr. Rishav Banerjee, Mr. Abhijeet Sinha, Advocates for R1.

Ms Manasi Chatpalliwar, Ms Sreenita Ghosh Dastidar, Mr. Rishav Banerjee, Advocates for Respondent.

Mr. Abhimanyu, Bhandari, Ms Nattasha Garg, Advocates for R2.

ORDER

(THROUGH VIRTUAL MODE)

06.08.2020- Learned counsel for the Respondent Resolution Applicant

submits though the appeals are fixed today for orders on IA No.1351/2020.

However, before this date he has filed an application through email for withdrawing this IA. However, the Registry has not accepted this email and physical application. It may be taken on record and Respondent may be permitted to withdraw the IA No.1351/2020. After due consideration the applicant is permitted to withdraw the IA No.1351/2020. The IA is disposed off as withdrawn.

Due to paucity of time the appeals are adjourned. Let the appeals be fixed on **28th August, 2020**.

(Justice Jarat Kumar Jain)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

(Mr. V.P. Singh)
Member (Technical)

Bm/kam